

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## ORDER

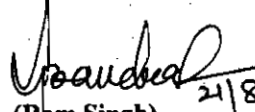
NO: 429

DATED: 21-08-2015

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts and 2030- Stamps and Registration, under object Head "Salary" for the current year 2015-16 as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
4. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
5. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

Major Head : 2014 Adm. of Justice.  
 Sub Head : 0488-Distt & Sessions Judge.  
 Minor Head : 105-Civil & Sessions Court  
 Group Head : 0099General.  
 By Order

  
 (Ram Singh)

Deputy Registrar (Accts)

No: 9987-9956 /AC

Dated: 21-08-2015

1-22	Pr. D&S Judge, Jammu/ Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri / Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora /Kupwara/Anantnag/Kulgam/Leh/Kargil.
23-31	Addl.D&S Judge, Jammu/Udhampur/Doda/Rajouri/Kathua/Srinagar/Pulwama/Anantnag/Baramulla./Sopore/ /Handwara
31-34	1 <sup>st</sup> Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
35-36	2 <sup>nd</sup> Addl. District & Sessions Judge, Jammu/ Srinagar
37-38	3 <sup>rd</sup> Addl. District & Sessions Judge, Jammu/Srinagar
39.	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
40-41	Addl. Distt. Judge (Bank Cases) Jammu/ Srinagar
42	Addl. Distt. Judge (Matrimonial Cases) Jammu
43-44	Spl. Judge Anticorruption Srinagar/Jammu
45-46	Addl. Judge Anticorruption Jammu/Srinagar
46-A.	Spl. Judge Anti-corruption, (CBI Cases) Srinagar.
47-68	C.J.M. Jammu/ Samba/Kathua/Udhampur/Reasi/Ramban/ Kishtwar/Doda/Rajouri/Poonch/Srinagar/Ganderbal/ Budgam/Pulwama/ Shopian/Anantnag/Kulgam//Handwara/ Bandipora/Leh/Kargil/Sopore.
69-82	Sub Judge, Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshara/Surankote/Chadoora/Vailoo/ Bijbehara/Baramulla/Uri/Pattan/Kupwara.
83	Judge Small Causes Court, Srinagar
84-85	City Judge Jammu/Srinagar
86-87	Municipal Magistrate Jammu/Srinagar
88-89	Special Mobile Magistrate (Trf.) Srinagar/Jammu
90-91	P&T Magistrate, Srinagar/Jammu
92	Forest Magistrate (Sub Judge )Srinagar.
93	Electricity Magistrate Jammu.
94	Excise Magistrate Jammu.
95	Spl. Railway Mgst. Jammu.
96-97	Addl. Mobile Magistrate (Trf.) Srinagar/Jammu
98	City Munsiff, Srinagar
99-105	District Mobile Magistrate (T), Udhampur/Kathua/Doda/Rajouri/Poonch/Anantnag/Sopore/
106-166	Munsiff, Jammu/ R.S.Pura/Akhnoor/Bishnah/Samba/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Chenani /Majalta/Udhampur/Reasi/Katra/Mahore/Ramban/Banihal/Gool/Kishtwar/Bhaderwah/Gandoh/Thathri/Kotranka /Kalakote/Sunderbai/Thanmandi/Budhal/Mendhar/Ganderbal/Kangan/Budgam/Charari-sharief/Chadoora/Magam /Pulwama/Tra/Pampore/Shopian/Anantnag/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/ Tangmarg/Boniyar/Dangiwacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipora/Sumbal/Gurez/Nobra /Sankoo/Zanskar.
167	Addl. Munsiff Samba.
168/69	1 <sup>st</sup> Addl. Munsiff, Srinagar/Jammu (Forest Mag Jammu)

170-71	2 <sup>nd</sup> Addl. Munsiff, Srinagar/Jammu
172-73	3 <sup>rd</sup> Addl. Munsiff, Jammu/ Srinagar
174-75	Sub Registrar Jammu/Srinagar.
176	Treasury Officer Sub Treasury Distt. Court Complex Janipur Jammu.
177.	Treasury Officer Sub Treasury Sadar Court Complex Srinagar
178-249	Treasury Officer R.S.Pora/Akhnoor/Bishna/Samba/Kathua/Hiranagar/Basholi/Billawar/Bani/Mahanpur /Udhampur/Ramnagar/Chenani/Majlta /Reasi/ Katra/Ramban/Batote/Banihal/Gool/Kishtwar/Bhaderwah/Doda /Gandoh/Thathri/Rajouri/Nowshara/Kotranka/Kalakote/Sunderbani/Thanamandi/Budhal/Poonch/Surankote /Mendhar/Ganderbal/Kangan/Budgam/Chandoora/Charari-sharief./Magam/Pulwama/Tral/Pampore/Shopian/ Anantnag/Vailoo/Bijbehara/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/Sopore/ Pattan/Uri/Tangmarg/Boniyar/Dangiwacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipor/Sumbal/Leh/Nobra/K argil/Sankoo/Zanskar. .....for information and n/a.
250	Order file.

*Spandana*  
Deputy Registrar (Accts) 21/8

**Annexure "A"**

S.No.	District Jammu	Salary
1	Pr.D&S Judge, Jammu	50.00
2	Addl.D&S Judge, Jammu	12.00
3	Addl.Distt.Judge (Matrimonial Cases) Jammu	12.00
4	Ist.Addl.Distt.Judge Jammu	12.00
5	2 <sup>nd</sup> .Addl.Distt.Judge Jammu	12.00
6	3 <sup>rd</sup> .Addl.Distt.Judge Jammu	12.00
7	Addl.D.J.Bank Cases Jammu	12.00
8	Spl.Judge (Anti Corruption)Jammu	12.00
9	Addl D&S Judge (Anti Corruption ) Jammu	12.00
10	C.J.M.Jammu	10.00
11	City Judge Jammu	10.00
12	Excise Mag. Jammu	10.00
13	Municipal Mag. Jammu	10.00
14	P&T Mag. Jammu	10.00
15	Electricity Mgst Jammu	10.00
16	Sub- Judge Jammu	10.00
17	Spl.M.M (T) Jammu	10.00
18	Spl.Railway Mag,Jammu	10.00
19	Spl/Addl.Mob.Mag, Jammu (Under 13 <sup>th</sup> Finance Commission)	-----
20	Addl.M.M (T) Jammu	10.00
21	Munsiff, Jammu	10.00
22	Munsiff R.S.Pura	10.00
23	Munsiff Akhnoor	10.00
24	Munsiff Bishnah	10.00
25	Forest Mag. Jammu	10.00
26	2 <sup>nd</sup> .Addl.Munsiff,Jammu	10.00
27	3 <sup>rd</sup> Munsiff Jammu	10.00
28	Addl./Spl.Mob.Mag. Jammu (Under 13 <sup>th</sup> Finance Commission)	-----
29	2030-Stamps & Registrati. Sub Registrar, Jammu.	08.00

*Spandil*

**Annexure "A"**

	<b>District Reasi.</b>	<b>Salary</b>
1.	Pr.District & Sessions Judge Reasi	20.00
2.	C.J.M.Reasi	10.00
3	Sub Judge Katra	10.00
3.	Munsiff Reasi	10.00
4	Munsiff Katra	10.00.
5.	Munsiff Mahore	08.00
6.	Addl./Spl.Mob.Mag.Reasi (Under 13 <sup>th</sup> Finance Commission)	----

	<b>District Ramban</b>	<b>Salary</b>
1.	Pr.District & Sessions Judge Ramban	20.00
2.	C.J.M.Ramban	10.00
3.	Sub Judge Batote	10.00
4	Munsiff Ramban	08.00
5	Munsiff Banihal	10.00
6.	Munsiff Gool	10.00
7.	Addl./Spl.Mob.Mag.Ramban (Under 13 <sup>th</sup> Finance Commission.	-----

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**Annexure "A"**

	<b>District Samba.</b>	<b>Salary</b>
1.	Pr. District & Sessions Judge Samba	20.00
2.	C.J.M.Samba	10.00
3.	Munsiff Samba	10.00
4.	Addl Munsiff Samba	10.00
5.	Addl./Spl.Mob.Mag,Samba(Under 13th F.C)	----

	<b>District Kathua</b>	<b>Salary</b>
1	Pr.D&S Judge, Kathua	20.00
2	Addl.D&S,Judge Kathua	12.00
3	C.J.M. Kathua	10.00
4	Spl/Addl.Mob.Mag (Under 13 <sup>th</sup> F.C.)Kathua	-----
5	D.M.M (T) .Kathua	10.00
6	Munsiff Kathua (v)	08.00
7	Munsiff Hiranagar	10.00
8	Munsiff Basohli	10.00
9	Munsiff Billawar	10.00
10	Munsiff Bani	10.00
11	Munsiff Mahanpur	10.00
12.	Addl./Spl.Mob.Mag.Billawar (Under 13 <sup>th</sup> F.C)	-----

	<b>District Udhampur</b>	<b>Salary</b>
1	Pr.D&S Judge,Udhampur	25.00
2	Add.Distt.Judge Udhampur	12.00
3	C.J.M.Udhampur	10.00
4	Sub-Judge Ramnagar	10.00
5	Spl/Addl.Mob.Mag.Udhampur (Under 13 <sup>th</sup> Finance Commission)	----
6	D.M.M.(T) Udhampur	10.00
7	Munsiff Chenani	10.00
8	Munsiff Majalta	10.00
9	Munsiff Udhampur	10.00
10	Addl./Spl.Mobile Mag. Udhampur (Under 13 <sup>th</sup> Finance Commission)	----

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**Annexure "A"**

	<b>District Rajouri</b>	<b>Salary</b>
1	Pr.D&S Judge, Rajouri	20.00
2	Addl. D&S Judge, Rajouri	12.00
3.	C.J.M. Rajouri	10.00
4	Sub-Judge Nowshera	12.00
5	Spl./Addl. Mob.Mag.Rajouri (Under 13 <sup>th</sup> Finance Commission)	-----
6	D.M.M. (T) Rajouri	10.00
7.	Munsiff Kotranka	10.00
8.	Munsiff, Kalakote	10.00
9	Munsiff, Sunderbani.	10.00
10	Munsiff, Thanamandi (v)	08.00
11	Munsiff, Budhal	10.00
12	Addl./Spl.Mobile Magistrate, Thanamandi (Under 13 <sup>th</sup> Finance Commission)	-----

	<b>District Poonch</b>	<b>Salary</b>
1	Pr.D&S Judge,Poonch	20.00
2	C.J.M., Poonch	10.00
3	Sub-Judge Surankote	12.00
4	Spl./Addl. Mobile Magistrate,Poonch (Under 13 <sup>th</sup> Finance Commission)	-----
5	D.M.M. (T) Poonch	10.00
6	Munsiff Mendhar	10.00
7	Addl./Spl.Mobile Magistrate, Surankote (Under 13 <sup>th</sup> Finance Commission)	-----

	<b>District Doda</b>	<b>Salary</b>
1	Pr.D&S Judg Bhaderwah	20.00
2	Addl.Distt.Judge Doda	12.00
3	C.J.M.Doda	10.00
4	Sub-Judge Bhaderwah	10.00
5	Spl./Addl. Mobile Magistrate,Bhaderwah (Under 13 <sup>th</sup> Finance Commission)	-----
6	D.M.M.(T) Doda	10.00
7	Munsiff Bhaderwah	10.00
8	Munsiff Gandoh	10.00
9	Munsiff Thathri	10.00
10	Addl./Spl.Mobile Magistrate, Doda (Under 13 <sup>th</sup> Finance Commission)	-----

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**Annexure "A"**

S.No	Name of the Court	Salary
	<b>District Srinagar</b>	
1.	Pr.D&S Judge, Srinagar	50.00
2	Addl.D&S Judge, Srinagar	12.00
3	Ist.Addl.D&S Judge, Srinagar	12.00
4	2 <sup>nd</sup> . Addl.D&S ude, Srinagar	12.00
5	3 <sup>rd</sup> .. Addl.D&S Judge, Srinagar (V)	08.00
6	4th. Addl.D&S Judge, Srinagar	12.00
7.	Add.D.J.(Bank Cases)Srinagar (v)	08.00
8	Spl.Judge Anticorruption, Srinagar	12.00
9	Addl.D&S Judge Anti Corruption Sgr.(v)	08.00
10	Spl.Judge Anti-corruption (CBI Cases)Sgr.	12.00
11	C.J.M.Srinagar	10.00
12	Judge Small Causes Court Srinagar	10.00
13	City Judge, Srinagar	10.00
14	Municipal Mag. Srinagar	10.00
15	Forest Mag. Srinagar	10.00
16	Spl. (M.M)Traffic, Srinagar	10.00
17	P&T ( Elect) Mag. Srinagar	10.00
18	Spl/Addl.Mob.Mag. Sgr(Under 13 <sup>th</sup> F.C)	-----
19	Addl. M.M.(T)Srinagar	10.00
20	Ist.Addl.Munsiff Sgr	10.00
21	2 <sup>nd</sup> .Addl.Munsiff,Sgr	10.00
22	3 <sup>rd</sup> .Addl.Munsiff,Sgr	10.00
23	City Munsiff, Sgr	10.00
24	Addl./Spl.Mob.Mag. Pantha Chowk (under 13 <sup>th</sup> Finance Commission)	-----
25	2030-Stamps & Registration. Sub Registrar, Srinagar	08.00

S.No	Name of court.	Salary
	<b>District Ganderbal</b>	
1.	Pr.District & Sessions Judge Ganderbal.	15.00
2.	Chief Judicial Mgst.Ganderbal	10.00
3.	Munsiff Ganderbal	10.00
4.	Munsiff Kangan	10.00
5.	Addl.Mob.Mag.Ganderbal(under 13 <sup>th</sup> Finance Commission)	-----

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**Annexure "A"**

	<b>District Shopian</b>	<b>Salary</b>
1.	Pr.District & Sessions Judge Shopian	15.00
2.	Chief Judicial Magistrate.Shopian	10.00
3.	Munsiff Shopian	10.00
4	Addl./Spl.Mob.Mag. Shopian (Under 13 <sup>th</sup> Finance Commission)	-----

	<b>District Pulwama</b>	<b>Salary</b>
1	Pr.D&S Judge,Pulwama	15.00
2	Addl.D&S Judge Pulwama	12.00
3.	C.J.M, Pulwama	10.00
4	Spl/Addl.Mob.Mag. Pulwama (Under 13 <sup>th</sup> Finance .Commission)	-----
5	Munsiff,Pulwama	10.00
6.	Munsiff Tral	10.00
7	Munisff Pampore	10.00
8	Addl./Spl.Mob.Mag. Shopian (Under 13 <sup>th</sup> Finance Commission)	-----

	<b>District Baramulla</b>	<b>Salary</b>
1.	Pr.D&S Judge,Baramulla	20.00
2	Addl.Distt. Judge Baramulla	12.00
3	Ist Addl.D&S Judge Baramulla	12.00
4	Addl.D&S Judge, Sopore.	10.00
5	Sub-Judge Pattan	10.00
6	Sub-Judge Baramulla	10.00
7	Sub-Judge Uri	10.00
8	C.J.M Sopore	10.00
9	Spl/Addl.Mob.Mag.Baramulla (Under 13 <sup>th</sup> FC)	----
10	Munsiff Tangmarg	10.00
11	Munsiff Boniyar	10.00
12	Munsiff Baramulla	10.00
13	D.M.M (T) .Sopore.	10.00
14	Munsiff Dangiwachha (R..fiabad)	10.00
15	Addl .Mob.Mag.Chandoosa(Under 13 <sup>th</sup> F.C)(v)	----



### Annexure "A"

	<b>District Bandipora.</b>	<b>Salary</b>
1.	Pr.District & Sessions Judge Bandipora	15.00
2.	C.J.M. Bandipora	10.00
3.	Munsiff Bandipora	10.00
4.	Munsiff Gurez	08.00
5.	Munsiff Sumbal	10.00
6.	Addl./Spl.Mob.Mag.Bandipora (Under 13 <sup>th</sup> Finance Commission)	-----

	<b>District Anantnag</b>	<b>Salary</b>
1	Pr.D&S Judge, Anantnag	20.00
2	Addl.D&S Judge Anantnag.	12.00
3	CJM Anantnag	10.00
4	Sub-Judge Vailoo	10.00
5	Sub-Judge Bijbehara	10.00
6	Spl/Addl.Mob.Mag.Anantnag(under 13 <sup>th</sup> FC)	-----
7	D.M.M. (T) , Anantnag	10.00
8	Munsiff Anantnag	10.00
9	Munsiff Dooru	10.00
10	Munsiff, Aishmuqam	10.00
11	Munsiff Shangus (v)	08.00
12	Addl./Spl.Mob.Mag. Pahalgam (under 13 <sup>th</sup> Finance Commission) (v)	-----

	<b>District Kulgam</b>	<b>Salary</b>
1.	Pr.District & Sessions Judge Kulgam	15.00
2.	C.J.M.Kulgam	10.00
3.	Munsiff Kulgam	10.00
4	Munsiff D.H.Pora (v)	08.00
5.	Munsiff Qazigund	10.00
6.	Addl./Spl.Mob.Mag.Qazigund (under 13 <sup>th</sup> FC)	-----

	<b>District Budgam</b>	<b>Salary</b>
1	Pr.D&S Judge Budgam	15.00
2	C.J.M. Budgam	10.00
3	Sub Judge Chadoora	10.00
4	Spl/Addl.Mob.Mag.Budgam (Under 13 <sup>th</sup> F.C)	-----
5	Munsiff Budgam	10.00
6	Munsiff Char-i-sharief	10.00
7	Munsiff Chadoora	10.00
8	Munsif Magam	10.00
9	Addl Mob.Mag.Beerwah (Under 13 <sup>th</sup> FC) (v)	-----

**Annexure "A"**

	<b>District Kupwara</b>	<b>Salary</b>
1	Pr.D&S Judge Kupwara	15.00
2	Addl. D & S Judge, Handwara	10.00
3	Sub-Judge Kupwara	10.00
4	CJM Handwara	10.00
5	Spl/Addl.Mob.Mag.Trehgam (under 13 <sup>th</sup> FC)	-----
6	Munsiff,Tangdhar (v)	08.00
7	Munsiff Sogam	10.00
8	Munsiff,Kupwara	10.00
9	Munsiff Handwara	10.00
10.	Add/Spl..Mob.Mag.Kralpora (Under 13 <sup>th</sup> FC)	-----

	<b>District, Leh</b>	<b>Salary</b>
1	Pr.D&S Judge,Leh	15.00
2	CJM Leh	10.00
3	Spl/Addl.Mob.Mag.Leh (Under 13 <sup>th</sup> F.C) (v)	----
4	Munsiff, Nobra	10.00
5.	Addl./Spl.Mob.Mag. Nobra (Under 13 <sup>th</sup> F.C)	----

	<b>District Kargil</b>	<b>Salary</b>
1	Pr.D&S Judge Kargil	15.00
2	CJM Kargil	10.00
4	Spl/Adl.Mob.Mag.Kargil (under 13 <sup>th</sup> F.C) (v)	----
5	Munsiff,Sankoo	10.00
6	Munsiff,Zanaskar	10.00
7.	Addl./Spl.Mob.Mag.Batalik(Drass (Under 13 <sup>th</sup> Finance Commission) (v)	-----

*Grand*

# HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## ORDER


NO: 429

DATED: 21-08-2015

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt. & Sessions Courts and 2030- Stamps and Registration, under object Head "Salary" for the current year 2015-16 as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
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5. The drawing & disbursing officer shall furnish the monthly draw/expenditure statement invariably by the 10<sup>th</sup> of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

Major Head      2014 Adm. of Justice.  
 Sub Head        0488-Distt & Sessions Judge.  
 Minor Head     105-Civil & Sessions Court  
 Group Head     0099General.  
 By Order

  
 (Ram Singh) 21/8

Deputy Registrar (Acctts)

No: 9989-9956 /AC

Dated: 21-08-2015

1-22	Pr. D&S Judge, Jammu/ Samba/Kathua/Reasi/Udhampur/Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri / Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora /Kupwara/Anantnag/Kulgam/Leh/Kargil.
23-31	Addl.D&S Judge, Jammu/Udhampur/Doda/Rajouri/Kathua/Srinagar/Pulwama/Anantnag/Baramulla./Sopore/ Handwara
31-34	1 <sup>st</sup> Addl. District & Sessions Judge Srinagar/Jammu/Baramulla
35-36	2 <sup>nd</sup> Addl. District & Sessions Judge, Jammu/ Srinagar
37-38	3 <sup>rd</sup> Addl. District & Sessions Judge, Jammu/Srinagar
39.	4 <sup>th</sup> Addl. District & Sessions Judge, Srinagar
40-41	Addl. Distt. Judge (Bank Cases) Jammu/ Srinagar
42	Addl. Distt. Judge (Matrimonial Cases) Jammu
43-44	Spl. Judge Anticorruption Srinagar/Jammu
45-46	Addl. Judge Anticorruption Jammu/Srinagar
46-A.	Spl. Judge Anti-corruption, (CBI Cases) Srinagar.
47-68	C.J.M. Jammu/ Samba/Kathua/Udhampur/Reasi/Ramban/ Kishtwar/Doda/Rajouri/Poonch/Srinagar/Ganderbal/ Budgam/Pulwama/ Shopian/Anantnag/Kulgam//Handwara/ Bandipora/Leh/Kargil/Sopore.
69-82	Sub Judge, Jammu/Ramnagar/Katra/Batote/Bhaderwah/Nowshara/Surankote/Chadoora/Vailoo/ Bijbehara/Baramulla/Uri/Pattan/Kupwara.
83	Judge Small Causes Court, Srinagar
84-85	City Judge Jammu/Srinagar
86-87	Municipal Magistrate Jammu/Srinagar
88-89	Special Mobile Magistrate (Trf.) Srinagar/Jammu
90-91	P&T Magistrate, Srinagar/Jammu
92	Forest Magistrate (Sub Judge) Srinagar.
93	Electricity Magistrate Jammu.
94	Excise Magistrate Jmmu.
95	Spl. Railway Mgst. Jammu.
96-97	Addl. Mobile Magistrate (Trf.) Srinagar/Jammu
98	City Munsiff, Srinagar
99-105	District Mobile Magistrate (T), Udhampur/Kathua/Doda/Rajouri/Poonch/Anantnag/Sopore/
106-166	Munsiff, Jammu/ R.S.Pura/Akhnoor/Bishnah/Samba/Kathua/Hiranagar/Basohli/Billawar/Bani/Mahanpur/Chenani /Majalta/Udhampur/Reasi/Katra/Mahore/Ramban/Banihal/Gool/Kishtwar/Bhaderwah/Gandoh/Thathri/Kotranka /Kalakote/Sunderbai/Thanmandi/Budhal/Mendhar/Ganderbal/Kangan/Budgam/Charari-sharief/Chadoora/Magam /Pulwama/Tral/Pampore/Shopian/Anantnag/Dooru/Ashmuqam/Shangus/Kulgam/D.H.Pora/Qazigund/Baramulla/ Tangmarg/Boniyar/Dangiawacha/Kupwara/Handwara/Tanghdar/Sogam/Bandipora/Sumbal/Gurez/Nobra /Sankoo/Zanskar.
167	Addl. Munsiff Samba.
168/169	1 <sup>st</sup> Addl. Munsiff, Srinagar/Jammu (Forest Mag. Jammu)

order no 429

DT 21-0-2015

	<b>District Kishtwar</b>	<b>Salary</b>
1.	Pr.District & Sessions Judge Kishtwar	12.00
2.	C.J.M.Kishtwar	10.00
3.	Munsiff Kishtwar	10.00

*Spandee*